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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/23/2016
NAME OF THE PETITIONER(S) : Mohammed Younus & 2 others
NAME OF THE RESPONDENT(S) : Ayesha Cotton Mills Limited and Another
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1). Mr. Hanishankar Mani
Anant. Menakula

Counsel for
Petitioners

Anant

2) A. Prabhakumar Reddy

Counsel for
Respondent

A.P. - R.

ORDER

Counsel for petitioner present. Counsel for respondent present and stated that the matter has been settled. Counsel for petitioner prays time to seek instructions from the client regarding filing of memo. Time extended at request. Put up on 28.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)